

[Shri Dinesh Singh]

for me to say that only the Plain of Jars should be neutralised; in fact the whole hostilities should cease and not only the Plain of Jars but the whole area should be neutralised... (*Interruptions*).

12.38 hrs.

PAPERS LAID ON THE TABLE

Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): On behalf of Shri Sawarn Singh I lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1969 (Hindi and English versions) published in Notification No. S.R.O. 271 in Gazette of India dated the 9th September, 1969, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. LT-2193/69*].

Notifications under Export (Quality Control and Inspection) Act, 1963, Annual Report of Export Inspection Council and Agencies, and Textiles Committee (Third Amendment) Rules, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:
 - (i) The Export of Dried Shark Fins and Dried Fish Maws (Inspection) Rules, 1969, published in Notification No. S.O. 5055 in Gazette of India dated the 29th December, 1969.
 - (ii) The Export of Fish and Fish Products (Inspection) Amendment rules, 1969, published in Notification No. S.O. 5058

in Gazette of India dated the 30th December, 1969.

- (iii) The Export of New Jute woolpack (Inspection) Rules, 1969, published in Notification No. S.O. 51 in Gazette of India dated the 1st January, 1970. [*Placed in Library. See No. LT-2585/70*].
- (2) A copy of the Textiles Committee (Third Amendment) Rules, 1969 (Hindi version) published in Notification No. G.S.R. 2172 in Gazette of India dated the 3rd January, 1970, under the sub-section (3) of section 22 of the Textiles Committee Act, 1963. [*Placed in Library. See No. LT-2586-70*].
- (3) A copy of the Annual Report of the Export Inspection Council and Agencies for the year 1968-69 along with the Audited Accounts. [*Placed in Library. See No. LT-2587/70*].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-seventh Report

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fifty-seventh Report of the Committee on Private Member's Bill and Resolutions.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fifty-Second and Fifty-Fourth

SHRI M. B. RANGA (Broach): I beg to present the following Reports of the Committee on Public Undertakings:

- (1) Fifty-second Report on action taken by Government on the recommendations contained in their Sixth Report on contracts entered into by Rourkela Steel Plant of Hindustan Steel Ltd. with M/s. B. Patnaik (P) Ltd. and others for the supply of iron ore and manganese ore.

(2) Fifty-fourth Report on action taken by Government on the recommendations contained in their Fifty-first Report on State Trading Corporation of India, New Delhi.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

Fifth Report

SHRI BASUMATARI (Kokrajhar) : I beg to present the Fifth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment, Directorate General of Employment and Training-Employment of Scheduled Castes and Scheduled Tribes in Services.

BUSINESS OF THE HOUSE

MR. SPEAKER : Shri Hanumanthaiya.

SHRI BAKAR ALI MIRZA (Secunderabad) : I have a submission to make before the discussion starts. The President's Address is to be discussed not only in this House but in the other House.

MR. SPEAKER : It has not started yet.

SHRI BAKAR ALI MIRZA : For four days it is to continue. It is not possible for the Prime Minister to be present here and also in the other House at the same time. Is it fair to this House ?

12.40 hrs.

MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS

SHRI HANUMANTHAIYA (Bangalore): Sir, I beg to move :

"That an Address be presented to the President in the following terms :—

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the

Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 20th February, 1970."

Sir, the President's Address this year is a unique one. The circumstances...

श्री रवि राय (पुरी) : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। हनुमतायी जी इस समय कौन से भाषण पर मोशन मूव कर रहे हैं—जो सेंक्रेटरी साहब ने पढ़ा था, उस पर कह रहे हैं या जो प्रेसीडेंट महोदय ने स्वयं पढ़ा था, उस पर मूव कर रहे हैं ?

अध्यक्ष महोदय : उस भाषण पर जो इस हाउस में रखा गया है। वहाँ पर क्या हुआ मुझे नहीं मालूम, जो भाषण इस हाउस में रखा गया है, उस पर मूव कर रहे हैं।

श्री बच्चू सिमये (मुंगेर) : अध्यक्ष महोदय, जब मैंने उस दिन व्यवस्था का प्रश्न उठाया था, आपने बताया था कि इसके बारे में सही परिस्थिति क्या है, उसका पता लगायेंगे...

अध्यक्ष महोदय : सही परिस्थिति यह है कि वह ज्वाइंट सेशन था, उसको न मैं प्रिसाइड करता हूँ और न पाठक साहब करते हैं...

श्री बच्चू सिमये : यही तो मैं कह रहा हूँ। आपने मेरे ज्वाइंट आफ ऑर्डर पर उस दिन निर्णय नहीं दिया और आज भी नहीं दे रहे हैं।

SHRI PILOO MODY (Godhra) : I think that out of the two speeches that were delivered, the person reading the English speech looked like the President.

MR. SPEAKER : No, no. You are sometimes too much .. (Interruption)

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मैं एक और बात कहना चाहता हूँ। राष्ट्रपति के अभिभाषण पर चर्चा शुरू हो रही है, इस चर्चा का उत्तर कौन देगा, प्रधान मंत्री जी सदन में नहीं हैं।